

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2655**  
ANSWERED ON 01.12.2016

**NATIONAL MISSION FOR CLEAN GANGA**

2655. DR. SANJAY JAISWAL

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the progress made under National Mission for Clean Ganga (NMCG) so far along with the expected time of completion of the Mission;
- (b) whether some of the projects under NMCG are yet to take off, if so, the State-wise details thereof and the reasons therefor; and
- (c) the mechanism adopted by the Government for ensuring timely implementation and completion of the Mission?

**ANSWER**

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL)

(a) As on 30th September 2016, 128 projects have been sanctioned under Namami Gange Programme (including the existing projects sanctioned under NGRBA Programme) at an estimated project cost of Rs.9419 crore. Out of these, 42 projects are sanctioned exclusively under new components of Namami Gange Programme with a sanctioned cost of Rs 977.07 crore. 58 project are sanctioned to create 808.23 MLD new STP and rehabilitation of 1089.00 MLD of STP and laying/ rehabilitation of 3627.15 Km sewer network. 8 projects are completed which has created 127.90 MLD of STP and laid 847.36 km of sewerage network.

The National Ganga River Basin Authority (NGRBA) has resolved that no untreated municipal sewage or industrial effluent will be discharged into River Ganga by the year 2020.

(b)&(c) Some of the projects are yet to be started due to various reasons such as delay in tendering process, retendering in some of the cases, land non-availability, legal issues, natural calamities such as floods, delay in permission from local authorities for road cutting/crossing, local festivals, pending cabinet approval from the competent authorities of state government etc. To ensure timely completion of the projects in monitoring mechanism is in place. In addition to the monitoring of the projects at National Mission for Clean Ganga (NMCG) level, Projects are also monitored by the respective State Program Management Groups (SPMGs) through executing agencies & independent third party inspection agencies and submit monthly physical progress report to NMCG.

\*\*\*\*\*